NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1418/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Pennar Engineered Building Systems Ltd.

Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Dipali Sheth, i/b Eternity Legal Advocate for Petitioner

2. Pradu Ste 1/6 Aduaya padu De legal for the Respondent

CP 1418/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representatives of both sides are present.
- 2. It is stated that "Settlement" is expected in this case. Hence seeking adjournment. Granted.
- 3. To be listed for next hearing on **06.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 12.01.2018

M.K. SHRAWAT Member (Judicial)